

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 11th December, 2024

NOTICE

All concerned are hereby informed that the Registrar Court of this Tribunal would not sit on 12th & 13th December, 2024. The matters listed on 12th & 13th December, 2024 before the Registrar Court shall be taken up on 17th & 19th December, 2024. The matters listed for evidence before the Registrar Court on the said date shall also be listed on 17th & 19th December, 2024 for assigning date of evidence.



Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.